

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

59

T.C.S.P. No. 151/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: M/s. Hindustan Unilever Limited

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	MR. PHEROZE MEHTA.	ADVOCATES, i/b	
2.	MR. TAPAN DESHPANDE	CYRIL AMARCHAND MANGALDAS, ADVOCATES	<i>T. Deshpande</i>
3.	MS. PRIYA PATWA	FOR PETITIONER COMPANY	<i>Priya</i>

ORDER

TCSP 151/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 16.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)